

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2790
ANSWERED ON:30.03.2012
RELIEF FOR FLOOD VICTIMS OF NORTHERN BIHAR
Yadav Shri Om Prakash

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government has formulated any comprehensive relief and rehabilitation programme for flood victims in places like northern Bihar where flood is an annual feature;
- (b) if so, the details thereof; and
- (c) the total expenditure likely to be incurred on such a rehabilitation programme alongwith the proportion of Central Government and the State Government therein?

Answer

SHRI NAMO NARAIN MEENA Minister of State in the Ministry of Finance

(a)to(c): Assistance to States for meeting the expenditure for providing immediate relief to the victims of natural calamities, including floods is provided from the State Disaster Response Fund (SDRF) maintained in each state. In the event of calamity of severe nature and requiring expenditure by a State Government in excess of balance in SDRF, financial assistance for immediate relief is also extended from National Disaster Response Fund (NDRF). SDRF is shared between the centre and States. During 2010-11 and 2011-12, centre's share of SDRF released to Bihar is Rs.250.87 crore and Rs. 131.71 crore respectively. An amount of Rs.368.01 crore was also released from NDRF during 2010-11. The rehabilitation works are undertaken by the State Government from its own resources/sector specific plan funds.